

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMAR PRAKAASH DEVELOPERS PRIVATE LIMITED OPERATING IN THE
REAL ESTATE INDUSTRY
AT KANCHEEPURAM, CHENNAI, TAMIL NADU

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Amar Prakaash Developers Private Limited (CIN -U70102TN2008PTC066406) (PAN- AAHCA6244J)
2.	Address of the registered office	No.92, 1st Floor, Happiness Tower, Thirumudivakkam Main Road, Thirumudivakkam, Kancheepuram, Chennai, Tamil Nadu, India, 602109
3.	URL of website	http://www.amarprakash.in/
4.	Details of place where majority of fixed assets are located	The majority of fixed assets are located at Chennai, Tamil Nadu. The Individual project sites are mentioned below: <ol style="list-style-type: none"> 1. Temple Waves- Thirumudivakkam, Chromepet, Chennai West, Chennai 2. Royal Castle- Thirumudivakkam Village, Sriperumbudur Taluk, Chromepet, Chennai west, Chennai 3. Palm Riveria- Chennai Outer Ring Road, Irandankattalai, Tirumudivakkam, Chennai west, Chennai <p>In the CoC meeting held on 27-03-2024, (E voting results declared on 04-04-2024) it was decided by the CoC to re-invite the expression of interest for the entire company (Corporate Debtor) as a going concern and /or with an option to submit resolution plan for one or more projects individually or jointly with other projects by way of demerger/ restructuring or in any other manner permitted under the Code.</p> <p>Thus, the expression of interest is being issued again subject to approval of exclusion / extension / extra time for completion of CIRP by Hon'ble NCLT</p>
5.	Installed capacity of main products/ services	The Corporate Debtor has unsold inventory: 705 Residential units in Palm Riveria Project comprising of 7,47,434/- Sq. ft., 444 Residential units in Royal Castle Project comprising of 4,61,211/- Sq. ft, 667 Residential units in Temple Waves Project comprising of 4,61,323/- Sq. ft. and commercial spaces. Further, please write e-mail to amar.prakaash@truproinsolvency.com to seek complete details about the individual project of the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	This is a Real Estate Company based in Chennai. The company has been under financial stress for last approx. 4 Years. The construction activity has been in a stalled situation for the last approx. 4 years. As the projects are currently stalled,

		therefore there were no sale of units during the last financial year.
7.	Number of employees/ workmen	There are no employee / workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write e mail to amar.prakaash@truproinsolvency.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write e mail to amar.prakaash@truproinsolvency.com to seek information regarding eligibility for resolution applicants under section 25(2)(h) of the Code.
10.	Last date for receipt of expression of interest	15-05-2024
11.	Date of issue of the provisional list of prospective resolution applicants	20-05-2024
12.	Last date for submission of objections to provisional list	25-05-2024
13.	Date of issue of final list of prospective resolution applicants	28-05-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-05-2024
15.	Last date for submission of resolution plans	27-06-2024
16.	Process email id to submit Expression of Interest	amar.prakaash@truproinsolvency.com

Signing Partner: CA and IP Karthik Natarajan
 For, TruPro Insolvency Services LLP
 Resolution Professional
 in the matter of Amar Prakaash Developers Private Limited,
 Regd. no.: IBBI/IPE-0140/IPA-1/2022-23/50004
 Regd. Add: 581, 4th Floor, Sector-27, Gurugram-122002
 Regd. Email ID: rohit.sehgal@truproinsolvency.com
 Communication Email ID: amar.prakaash@truproinsolvency.com

Date: 24-04-2024

Place: Gurugram